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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ FAO 494/2017

RICHLOOK GARMENTS PVT. LTD.

..... Appellant

Through: None.

versus

ARCHANA GARG

..... Respondent

Through: Mr.Bharat Malhotra, Adv

CORAM:

HON'BLE MS. JUSTICE ANU MALHOTRA

ORDER

20.07.2018

In view of the matters listed before the Division Bench-I in the post-lunch session, renotify on 29th October, 2018.

ANU MALHOTRA, J

JULY 20, 2018/SV